

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU.

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 12/1/17.

PRESENT: SHRI RATAKONDA MURALI, MEMBER(J) AND
DR. ASHOK KUMAR MISHRA, MEMBER(T).

APPLICATION NUMBER : ZPS1/2015
PETITION NUMBER : T.P. 82/16
NAME OF THE PETITIONER(S) : Ramakrishna Meenagi Hardyal
& Another.
NAME OF THE RESPONDENT(S) : Shree Ashraya Infra co, Ltd &
10 others.
UNDER SECTION : 397/398

S.NO.	NAME(IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
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Venkatesh. A. Mishobken
9448112497

Respondent
Shree Ashraya Infra-con Ltd

[Signature]

D. Jayalakshmi
KSR & Co Company Secretaries Up,
9944169995

Counsel for petitioners

[Signature]

ORDER

counsel for petitioner is present. she filed proof that notices to R-7 to R-11 were sent and served. None appeared for R-7 to R-11. They are called, absent. They are treated as absent and are set-ex-parte. counsel for other respondents sent letter seeking adjournment one of the respondents is present in person. He filed letter seeking adjournment. Main petition is posted for hearing on 10.02.2017

[Signature]
Member (J)

[Signature]
Member (T)